

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:140

ANSWERED ON:21.08.2012

JNNURM PROJECTS

Azad Shri Kirti (Jha);Chanabasappa Shri Udasi Shivkumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government has received project proposals from the various State Governments for inclusion of cities and towns and provided funds for the development of cities/towns in the country under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) during each of the last three years and the current year;
- (b) if so, the details and the present status thereof, State-wise and project-wise;
- (c) the percentage of funds shared by the Union and the State Governments in these projects and the time by which these projects are likely to be completed;
- (d) the details of cities/towns identified and selected or inclusion under the JNNURM during each of the last three years and the current year including the JNNURM Phase-II; and
- (e) the details of the physical targets set and achieved and the funds sanctioned/ released/utilised during the said period, State-wise and city/town-wise?

Answer

THE MINISTER OF URBAN DEVELOPMENT(SHRI KAMAL NATH)

(a) to (e): A Statement is laid on the Table of the Sabha.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. 140 FOR ANSWER ON 21-08-2012 REGARDING JNNURM PROJECTS.

(a) & (b): Jawaharlal Nehru National Urban Renewal Mission (JNNURM) launched on 3.12.2005 is a reform linked scheme for provisioning of urban infrastructure and services in urban centres for the identified cities and towns. It has two components, namely, the Urban Infrastructure and Governance (UIG) and the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT).

Requests for inclusion under UIG of JNNURM have been received during the Mission period in respect of Amravati, Aurangabad, Ayodhya, Belgaum, Bellary, Biharshariff, Calicut, Darjeeling, Deoghar, Dhule, Faizabad, Gandhinagar, Gaya, Gorakhpur, Gulbarga, Guntur, Gurgaon, Gwalior, Haldia, Hubli-Dharward, Jhansi, Jodhpur, Kaithal, Kalimpong & Kurseong, Karamsad, Kolhapur, Kurnool, Kurukshetra-Pehowa, Malegaon, Nalanda, Panipat, Pawapuri, Port Blair, Rajgir, Sambalpur, Siliguri, Solapur, Sultanpur-Lodhi, Vrindavan, Warangal etc.

As per guidelines of UIG, the number of cities under the Mission shall remain around 60. At present there are 65 cities covered under UIG of JNNURM and no more cities have been added and no projects approved and assistance provided to the cities mentioned above under UIG Sub-Mission of JnNURM. However, cities that are not covered under UIG are eligible for assistance under UIDSSMT subject to availability of funds.

(c): As mentioned above, no projects approved and assistance provided to the cities mentioned above under UIG Sub-Mission of JnNURM. However, the financing pattern of sharing of funds under JnNURM are as under:

(i) Financing of projects under the UIG Sub-Mission is as under:-

Category of Cities/Towns/ Urban Agglomerations (UAs)	Grant	Local Bodies or Parastatal Centre State Share/ Loan from Financial Institutions
---	-------	---

Cities/ UAs with 4 million plus 35% 15% 50%
population as per 2001 census

Cities/ UAs with million plus but less than 4 million population as
per 2001 census 50% 20% 30%

Cities/ towns/ UAs in North Eastern States and Jammu & Kashmir 90% 10% -

Cities/ UAs other than those mentioned above 80% 10% 10%

For setting up de-salination plants within 20 Kms. from sea-shore and other urban areas predominately facing water scarcity due to brackish water and non-availability of surface source 80% 10% 10%

(ii) Under UIDSSMT, the sharing of funds would be in the ratio 80:10 between Central Government & State Government and the balance 10% could be raised by the nodal/implementing agencies from the financial institutions (FIs). Implementing agencies may substitute internal resources for funds to be raised from the FIs. However, in case of cities/ towns in North Eastern States and Jammu & Kashmir, sharing of funds would be in the ratio 90:10 between Central & State Government.

The Government has set a timeframe upto 31.3.2014 for completion of ongoing projects.

(d): As stated above, as per guidelines of UIG, the number of cities under the Mission shall remain around 60. At present there are 65 cities covered under UIG of JNNURM and no more cities have been added. Final decision on the strategy and initiatives for the JnNURM Phase-II has not been taken.

(e): Under the UIG Sub Mission of JnNURM, 552 projects have been approved during the mission period with approved cost of Rs.6204179.50 lakhs and ACA commitment of Rs.2869829.38 lakhs. So far 146 projects have been reported physically completed. Under UIDSSMT, 807 projects for 672 towns/cities have been approved during the mission period with approved cost of Rs.1402095.73 lakhs and ACA commitment of Rs.1124001.74 lakhs. So far 215 projects have been reported physically completed. Details of projects approved for the various mission cities during the last 3 years under UIG is at annexure-I and under UIDSSMT at annexure-II.

The mission has completed its normal tenure of 7 years on 31.03.2012 and the Government has extended the period for 2 years i.e. upto 31.03.2014 for completion of on going projects and reforms only. It has no mandate to sanction fresh projects during the extended period.